

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No.10836 of 2019

(Arising out of OIA-CCESA-AUDIT-SRT-VK-16-2018-19 dated 30/11/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Shri Prem Singh Rajput

.....Appellant

Authorised Singnatory Of Ms Gupta Synthetics Ltd Plot No 28,
Survey No 259/1/1, Navneet Shah,, Industrial Estate, Village: Dadra, Industrial Estate,
Village: Dadra
Industrial Estate, Village: Dadra
Silvassa Dadra And Nagar Haveli

VERSUS

C.C.E. & S.T.-Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

APPEARANCE:

Shri Raj K Vyas, Advocate for the Appellant
Shri Ghanshyam Soni, Joint Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU

Final Order No. A/ 10002 /2022

DATE OF HEARING: 06.01.2022
DATE OF DECISION: 06.01.2022

Raju

In respect of appeal No. ST/10836/2019 filed by Shri Prem Singh Rajput, a letter has been received from the advocate for the appellant submitting that Shri Prem Singh Rajput has passed away on 24.01.2021. A copy of Death Certificate has also been attached.

02. In view of the above, the appeal filed by Shri Prem Singh Rajput having appeal No. ST/10836/2019 abates.

(Dictated & Pronounced in the open court)

**(RAJU)
MEMBER (TECHNICAL)**